

COURT-I

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)**

E.P. NO. 02 OF 2017

Dated: 17th July, 2017

**Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson
Hon'ble Mr. I.J. Kapoor, Technical Member**

In the matter of:

**M.P. Biomass Energy Developers
Association & Ors.
Vs.**

.... Petitioner (s)

**Madhya Pradesh Electricity Regulatory
Commission & Anr.**

.... Respondent (s)

Counsel for the Petitioner (s) :

**Ms. Swapna Seshadri
Ms. Saloni Sahethi**

Counsel for the Respondent(s) :

**Mr. Venkatesh
Mr. Pratyush Singh for R-1**

**Mr. Purushaindra Kaurav, Sr. Adv.
Mr. Nitin Gaur**

**Ms. Anuradha Mishra
Mr. G.L. Pandey for MPPMCL**

ORDER

List the matter on **18.07.2017.**

**(I. J. Kapoor)
Technical Member**

pr/mk

**(Justice Ranjana P. Desai)
Chairperson**